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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**TP No. 125/397-398/NCLT/AHM/2016 (New)  
CP No. 34/397-398/CLB/MB/2016 (Old)**

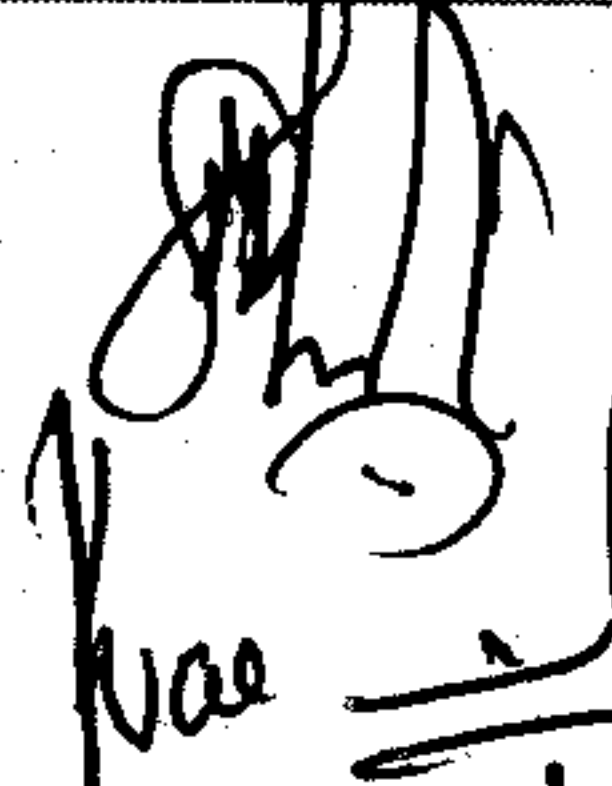
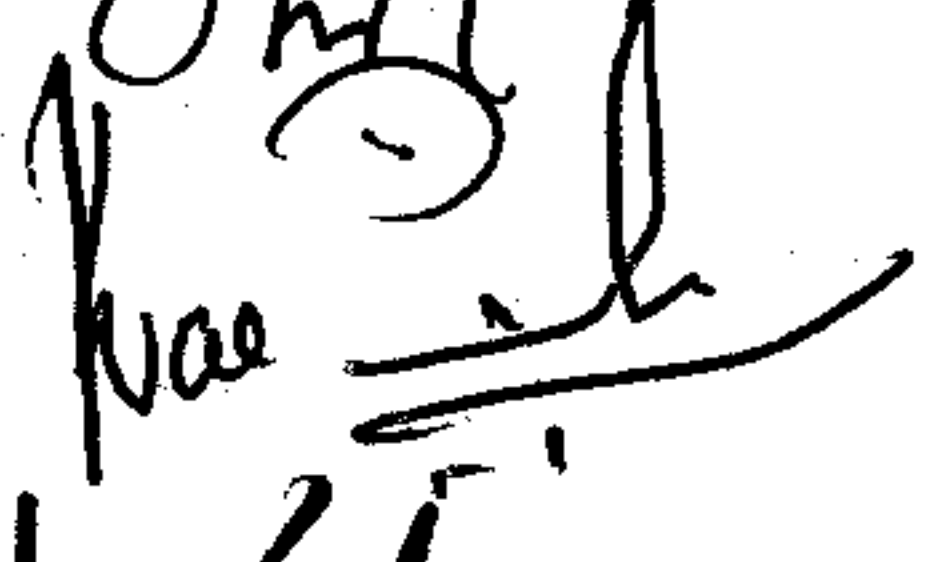

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.05.2017**

Name of the Company: Ashok Kumar Khosla  
V/s.  
PGH International Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

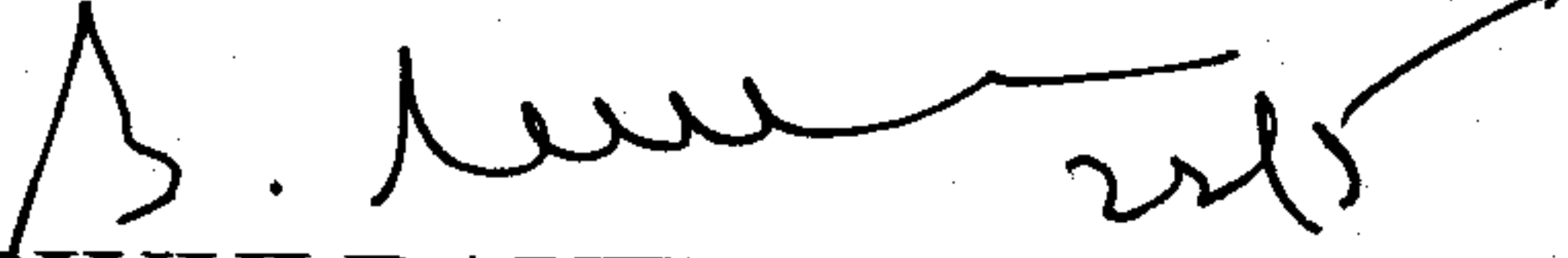
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Amalpushp Shrotri	Advocate	for Respondent No. 2	
2.	Kunal P Vaishnav	Advocate	Petitioner	
3.	Vivek M. Shah	Advocate	Petitioner	

**ORDER**

Learned Advocate Mr. Kunal Vaishnav with Learned advocate Mr. Vivek Shah present for Petitioner. Learned Advocate Mr. Amalpushp Shrotri present for Respondent No. 2. None present for other Respondents.

Orders in IA 23/2016 ,24/2016 ,25/2016 ,26/2016 pending.

List the Main TP on 19.07.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 22<sup>nd</sup> day of May, 2017.